

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/186/2017
NAME OF THE PETITIONER(S) : SEENI NAINA HOLDINGS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Rajasekhar VK	Counsel for the applicant company	Rajasekhar .
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ORDER

Heard. Order reserved.

-sd-
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

-sd-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)